

1	2	3	4	5	6	7	8
2006-07	6852.8	690587	624495	-9.6	100715	86818	-13.8
2007-08	9263.0	739343	666007	-9.9	108866	90793	-16.6
2008-09	3453.7	777039	691038	-11.1	109809	96785	-11.9
2009-10	9585.0	830594	746644	-10.1	119166	104009	-12.7
2010-11	10210 *	713903#	652246#	-8.6#	122470#	108901#	-11.1#

*As on 31.1.2011

#for April, 2010 to January, 2011

Allocation of power to States

1218. SHRI NATUJI HALAJI THAKOR: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that share of States from the unallocated power of central power generating stations of western zone has been reduced;

(b) if so, the details thereof alongwith the reasons therefor;

(c) whether Government has taken any decision regarding extra power allocation for Dahej Special Economic zone; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL):

(a) and (b) The unallocated power of Central Generating Stations of Western Region has not been reduced and it remains at around 1375 MW. The unallocated Power of Central Generating Stations (CGSs) is allocated to the States /UTs is revised from time to time, generally keeping in view factors like emergent and seasonal nature of the requirement, relative power supply position, utilization of existing generation and other power sources, operational and payment performance of the States/UTs of the region. The quantum of unallocated power being limited and it being fully allocated at any point of time, the enhancement in allocation of any State/UT in a region is feasible only by way of equivalent reduction in the allocation of other State(s)/UT(s) of the region. The allocation of unallocated power Central Generating Stations of Western Region was revised with effect from 29th January, 2011 as per details given below:

	Prior to 29th January, 2011		W.e.f. 29th January, 2011	
	Off peak (MW)	Peak (MW)	Off peak (MW)	Peak (MW)
1	2	3	4	5
Gujarat	0	31	0	0

1	2	3	4	5
Madhya Pradesh*	384	363	384	363
Chhattisgarh	0	0	0	0
Maharashtra	396	397	396	397
Goa	38	28	38	28
Daman and Diu	161	121	161	121
Dadra and Nagar Haveli	375	414	375	445
HVDC Stations of Powergrid	3	3	3	3
Heavy Water Plant of Deptt. of Atomic Energy	18	18	18	18
TOTAL	1375	1375	1375	1375

*Including MP Audyogik Kendra Vikas Nigam (I) Ltd.

Figures rounded -off.

(c) and (d) The matter of extra power allocation for Dahej Special Economic Zone is presently not under the consideration of Government.

Purchase of gas by NTPC

1219. SHRI MOHD. ALI KHAN: Will the Minister of POWER be pleased to state:

- (a) whether NTPC is willing to buy gas at Government approved rate;
- (b) if so, the details thereof; and
- (c) the present position thereof compared to the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL):

(a) and (b) Yes, Sir. NTPC has been availing Government allocated domestic gases at Government approved prices for its existing gas based stations since inception. NTPC has been availing Administered Price Mechanism (APM) gas since 1989, Panna Mukta Tapti (PMT) gas since 1997 at Government approved prices. As regards KG D6 gas, NTPC has been availing the same since November, 2009 at Government approved price except for its existing plants at Kawas and Gandhar due to ongoing court case in Bombay High Court against Reliance Industries Limited (RIL) for its expansion projects.

NTPC in the month of October, 2010 intimated this Ministry that they will abide by the decision of Empowered Group of Ministers (EGOM) regarding quantity and price of KG D6